

[Print](#)**Defective Case Register from 2026-06-12 to 2026-06-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/17442/2026	BIJAY KUMAR MOHANTY	2026-06-12	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 4 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
2	D-ABLAPL/17398/2026	MOHAMMED FARADISH	2026-06-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  C.T number not tally with F.I.R copy and cause title. Annexures be kept in envelop.
3	D-ABLAPL/17397/2026	JYOTIRMAYA SAHOO	2026-06-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Annexures be kept in envelop.
4	D-ABLAPL/17276/2026	DR. SIMANCHALLA RANJIT	2026-06-12	1. As per standing order no 02/2026, the Original unredacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
5	D-MSA/25982/2026	AUROVINDA MOHANTY	2026-06-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-ABLAPL/16808/2026	RAMA CHANDRA JENA	2026-06-12	.Annexure-1 and 2 not attested 2. Information to be redacted from page no 11 and 15. 3.Put up for S.R there after
7	D-CONTC/26398/2026	ABHIRAM SWAIN	2026-06-12	Receipt showing copy on DSGI not served
8	D-BLAPL/17345/2026	PRASANNA KUMAR MISHRA	2026-06-12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
9	D-CRP/21599/2026	SUBASH CHANDRA ACHARYA	2026-06-12	1-COURT FEE IS DEFICIENT.  1. Court Fee of Rs.45/- Payable, Paid Rs.06/- only.D.C.Fee of Rs.39/- To be Paid. 2. Au. Fee of Rs 02/- Not Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
10	D-CONTC/25704/2026	ADV	2026-06-12	i) District not mention in cause title of op. ii) Op no. 2 in wp (c) not made a party in contc
11	D-BLAPL/17471/2026	ARIJEET MISHRA	2026-06-12	Page No.7 not legible.
12	D-WP(C)/24521/2026	AMIYA KUMAR CHHATOI	2026-06-12	Date of copy resolution vide annex-11 not tally with index

13	D- ABLAPL/17430/2026	PRAVAT KUMAR MOHANTY	2026-06- 12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
14	D- ABLAPL/17407/2026	SURYAKANTA DWIBEDI	2026-06- 12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Petitioner no-3 not sign in the v.nama
15	D- ABLAPL/13677/2026	RAJIB LOCHAN PATTNAIK	2026-06- 12	1. Redacted version of F.I.R copy not properly redacted. 2. Put up for S.R there after after proper redaction
16	D- ABLAPL/17425/2026	ARIJEET MISHRA	2026-06- 12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
17	D- BLAPL/17400/2026	DEVASHIS PANDA	2026-06- 12	prayer not properly described
18	D- CRLMA/17007/2026	SATYABRATA DASH	2026-06- 12	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  i) Name and address of victim redacted in anx-1 and mobile no. in page no.23 24 26. ii) Anx-1 2 3 are be kept in sealed cover.iii)Redacted copy of Anx-1 2 3 are to be filed. iv) A. fee Rs-1.10/- to be paid. v) Put up for SR after removal of defects.
19	D- BLAPL/17370/2026	SURYAKANTA DWIBEDI	2026-06- 12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
20	D- ABLAPL/17263/2026	ASMIYA RANJAN MAJHI	2026-06- 12	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
21	D- BLAPL/17508/2026	DEVASHIS PANDA	2026-06- 12	1.As per index annex.2 not mentioned and also annex.3 not mentioned in para.5 of petition.2.prayer not properly furnished.
22	D- BLAPL/17347/2026	JYOTIRMAYA SAHOO	2026-06- 12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
23	D- CRLREV/8288/2026	SUDIPTO PANDA	2026-06- 12	1 Oriya undertaking not furnished. 1 Date of order wrongly mentioned in Cause title and prayer part
24	D-CRLA/15426/2026	RAKESH KUMAR ROUTRAY	2026-06- 12	Put up SR after redacting the name of Victim/ relatives / Informant from Annex-1.
25	D- ABLAPL/17413/2026	SUSHANTA KUMAR JOSHI	2026-06- 12	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Name of the petitioner not correctly mentioned in the affidavit.
26	D- ABLAPL/15038/2026	SANJIB KUMAR BHANJADEO	2026-06- 12	1. In formation to be redacted from Counter F.I.R copy 2. Put up for S.R there after

27	D- ABLAPL/17421/2026	ANIRUDHA DAS	2026-06- 12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
28	D-MSA/25981/2026	AUROVINDA MOHANTY	2026-06- 12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Index not properly Page marked.2. Annex-12 and 13 not page marked in the Petition.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 12-06-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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